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WP-32572-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 25th OF SEPTEMBER, 2025

WRIT PETITION No. 32572 of 2025

ANEET SINGLA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Ms. Smita Varma - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondents/State.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner submits that matter has become infructuous. Accordingly, she has instruction to not to press the petition any further.

In view of the above, this petition is dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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